

## Declaration of Assets and Liabilities

Year: 2023-24

I, **Amit Kumar**, Son of **Keshav Prasad Singh**, aged **33** years, belonging to **Bihar Legislative Assembly, Secretariat** service and persently working as **Junior Clerk** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Anchal	Dependant-1 Name DOB-15.05.2023 Iksha Rani	Dependant-2	Dependant-3
(i)	Cash	10000/-	25000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	<b>SBI-</b> 12000/- <b>PNB-</b> 10000/- <b>BOB-</b> 4000/-	<b>SBI-</b> 20000/- <b>CBI-</b> 295000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	<b>HDFC Mutual Fund</b> Folio no-20638778	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	<b>LIC Policies-</b> 1.4020/- (H/Yly) 2.14637/- Yearly 3.25121/- Yearly 4.16560/- Yearly	<b>LIC Policies-</b> 1.16561/- Yearly 2.22663/- Yearly 3.RD in Post Office (2000/- Monthly)	<b>LIC-</b> 1.17369/- Yearly	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	<b>Two Wheeler-</b> BR-01-CC-8514	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 20gm	Gold-50gm Silver-500gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

*Amit Kumar*



	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN No- CROPK4892B	NIL
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii) Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature.....*Amit Kumar*.....

Name of Employee : AMIT KUMAR

Designation : JUNIOR CLERK

Department : BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT.

Place : Patna.

Date: 08.02.2024

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.**